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SLP(C)No. 17372 OF 2002
ITEM No.37

Court No.11

SECTION XV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.17372/2002

(From the judgement and order dated 20/02/2002 in SA 64/02
of The HIGH COURT OF JUDICATURE AT ALLAHABAD AT LUCKNOW BENCH)

STATE OF U.P.

Petitioner (s)

VERSUS

SHRAMIK UNION KRISHI KARMACHARI SABHA
(With prayer for interim relief and office report)

Respondent (s)

Date : 26/09/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner (s)Mr. Altaf Ahmed, A.S.G.
Mr. Pramod Swarup, Adv.
Ms. Pareena Swarup, Adv.
Mr. Praveen Swarup, Adv.

For Respondent (s)Mrs. Tehmina Punvani, Adv.
Ms. Pushpila Bisht, Adv.
Ms. Vanita Bhargava, Adv.
Ms. Bina Gupta, Adv.
Mrs. Sreedevi Raja, Adv.

UPON hearing counsel the Court made the following
O R D E R

Leave granted. Hearing expedited.
Interim order to continue.

(N. Annapurna)
Court Master

(S. Krishnan)
Court Master